

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9342/2003

(From the judgement and order dated 18/01/2002 in WA 1220/2000

of The HIGH COURT OF KERALA AT ERNAKULAM)

SECRETARY, G.C.D.A.

Petitioner (s)

VERSUS

PRAKRITHI NIRMAN PVT. LTD. & ANR.

Respondent (s)

(With appln(s). for c/delay in filing SLP and office report)

(For Final Disposal)

Date : 29/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Mr. Sudarsh Menon,Adv.

For Respondent (s)

Mr. T.V. Ratnam,Adv.

Mr. K. Subba Rao,Adv.

Mr. Sudarsh Menon,Adv.

UPON hearing counsel the Court made the following

O R D E R

The special leave petition is adjourned for three weeks.

[T.I. Rajput]

[Shelly Sengup

ta]

Court Master

Court Master